

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 128(ND)/2015
RT CP No.12/Chd/HP/2016
a/w CAs NO. 13/2016 & 13/2017**

M/s JST Transformateurs SAS

...Petitioner

Versus.

M/s JST Stesalit Transformers Pvt. Ltd. & Ors.

...Respondents

Present: Mr. Dhruv Sood, Advocate for petitioner.
Mr. Saurabh Dalal, Advocate for respondents No. 2 & 3.

Learned counsel for the parties submit that the parties have entered into a compromise settlement and seek time to file resolution of Board of Directors of both the companies for having entered into the settlement. The matter be listed on 04.08.2017.

Sd/-

(Justice R.P. Nagrath)
Member (Judicial)

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July 21, 2017
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